

follow-up of information, etc. In addition to heavy penalties imposed under the Sea Customs Act, which includes the confiscation of the contraband, prosecutions are also launched in deserving cases so as to render the punishment really deterrent. A Directorate of Revenue Intelligence has also been functioning at the Centre since 1957 to consolidate more effectively the anti-smuggling activities of the various field organisations.

#### Scheduled Castes and Tribes List

1415. { Shri Subodh Hansda:  
Shri S. C. Samanta:

Will the Minister of Home Affairs be pleased to state:

(a) which of the State Governments and Union Territories have forwarded their proposals, regarding the revision of list of Scheduled Castes and Scheduled Tribes uptil now;

(b) whether their proposals have been examined; and

(c) if so, the reaction of the Central Government thereto?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) The following State Governments/Union Territories have sent their proposals:—

Andhra  
Assam  
Bihar  
Bombay  
Madras  
Orissa  
Punjab  
West Bengal  
Himachal Pradesh  
Delhi  
L.M.A. Islands  
Manipur

(b) They are under examination.

(c) Does not arise.

#### घाय-कर

१४१६. श्री डामर : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि मध्य प्रदेश के झाबुआ जिले में कितने व्यक्ति घाय-कर देते हैं ?

राजस्व तथा असेनिक व्यय मंत्री (डा० बी० गोपाल रेड्डी) : मध्य प्रदेश के झाबुआ जिले के ३०४ व्यक्तियों के नाम १ अप्रैल, १९५८ को आयकर-निर्धारण के रजिस्टर में दर्ज थे ।

#### Hospitals in Defence Establishments

1417. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state whether hospitals are being provided in Ordnance Depots and other Defence Establishments (excluding Ordnance Factories)?

The Deputy Minister of Defence (Sardar Majithia): Dispensaries and not Hospitals are established in Ordnance Depots, EME Workshops, Inspectorates and Training Establishments. So far as Military Hospitals are concerned, these are not provided specifically for any particular installations; but they function on station basis i.e. they are available for use by the entitled personnel of all the units (excluding Ordnance Factories) located in the particular stations.

#### "Smuggling"

1418. { Sardar Iqbal Singh:  
Shri Kodiyar:  
Shri Ram Krishan:  
Dr. Ram Subhag Singh:  
Shri Raghunath Singh:  
Shri Ram Garib:  
Shri Pangarkar:  
Shri Daljit Singh:  
Shri Sadhu Ram:  
Shri Tangamani:

Will the Minister of Finance be pleased to state:

(a) the number of smugglers arrested during 1958-59 so far, month-wise:

(i) on the East and West Indo-Pakistan border;

- (li) on the East Punjab border,  
 (lii) on the sea ports of India,  
 (iv) in each State;
- (b) the number of smugglers convicted (nationality-wise); and
- (c) the total value with break-up of goods seized particularly gold from smugglers during the same period?

**The Minister for Revenue and Civil Expenditure (Dr. B. Gopala Reddi):** (a) to (c). A statement giving the required information is laid on the Table of the House. [See Appendix IV, annexure No. 8.]

#### Training of Community Development Officers

**1419. Sardar Iqbal Singh:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

- (a) whether the training of officers deputed by the Ministry of Community Development for short term courses at the National Laboratories or Institutes has since been started; and
- (b) if not, when it is expected to commence?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) Yes, Sir.

- (b) Does not arise.

#### School Buildings in Delhi

**1420. { Sardar Iqbal Singh:  
 { Shri Ram Krishan:**

Will the Minister of Education be pleased to state:

- (a) the number of new school buildings constructed in Delhi during the year 1957-58;
- (b) the number of school buildings renovated during the same period;
- (c) the number of such buildings constructed by the people with the help of Government and also those without the help of Government; and

(d) the number of school buildings to be constructed during 1958-59?

**The Minister of Education (Dr. K. L. Shrimall):** (a) 28.

(b) Nil.

(c) (i) With the help of the Government—25.

(ii) Without the help of the Government—Nil

(d) 53 of which 27 are already under construction.

#### Income-Tax Assesseees in Punjab

**1421. Sardar Iqbal Singh:** Will the Minister of Finance be pleased to state:

(a) the number of assesseees in Punjab from whom income-tax could not be realised during 1956-57 and 1957-58 (Distt-wise); and

(b) the amount of income-tax arrears District-wise, as at present?

**The Minister of Revenue and Civil Expenditure (Dr. B Gopala Reddi):** (a) A statement giving the position is laid on the Table of the House. [See Appendix IV, annexure No. 9.]

(b) The information is not readily available.

#### Zonal Councils

**1422. Shri Vajpayee:** Will the Minister of Home Affairs be pleased to refer to the reply given to the Starred Question No. 391 on the 21st February, 1958, and state:

(a) whether information regarding the implementation of the decisions of the Zonal Councils has since been obtained; and

(b) if so, whether a statement will be laid on the Table?

**The Minister of Home Affairs (Pandit G. B. Pant):** (a) Yes. Information regarding the implementation of the decisions of the Zonal Councils under reference has been collected and is being scrutinised.

(b) Yes. A statement will be laid on the Table of the House shortly.